


Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI
No. 27217-316 Genl./HCS/2022 Dated, Delhi the 23 JUL 2022

Sub: Circulation of copy of letter no. 4000-4010/DHC/Gaz/G-2/Misc./2022 dated 21.07.2022 with request to furnish your view/opinion "on the recommendation of Delhi Police for production of UTP who are on high risk on Saturdays or week days after lunch", **positively by 26.07.2022** to this office as desired by Hon'ble Building, Maintenance and Construction Committee (Saket Courts Complex). This is for information and immediate compliance to :-

1. All the Ld. DHJS, Central District, Tis Hazari Courts, Delhi dealing with criminal matters.
2. The Ld. Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi with request to circulate the same amongst all the Magisterial courts and send the compiled report in respect of all Magisterial Courts.
3. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
4. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
5. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
6. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
7. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
8. For uploading the same on Centralized Website through LAYERS.


23/07/2022
(RAKESH PANDIT)
Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi

Encl.: As above.

IN THE HIGH COURT OF DELHI AT NEW DELHI

4000-4010

No. _____/DHC/Gaz/G-2/Misc./2022

Dated: 21st July, 2022.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.

To,

1. ✓ The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
4. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
5. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
6. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
8. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
10. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.

Sub: Production of UTP who are on high risk on Saturdays or week days.

Sir,,

I am directed to say that Hon'ble Building, Maintenance and Construction Committee (Saket Courts Complex) has directed as under:-

"Recommendation of Delhi Police for productions of UTP who are high risk on Saturdays or week days, albeit after lunch should be examined by the PDJ & concerned Judges for feasibility and practicality, leaving room for exception on the judicial side".

I am therefore directed to request you to furnish your views/opinion on the recommendation of Delhi Police for production of UTP who are on high risk on Saturdays or week days after lunch, within five working days.

Yours faithfully,



(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General.

Genl. Br

P. D. S. J. (HQ)
22/07/22